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Central Administrative Tribunal, Principal Bench

Original Application No. 1775 of 2004

New Delhi, this the 20th day of August, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. S.A. Singh, Member (A)

H.C. Manchanda (MES 304881)  
Superintending Engineer (Selection Grade), Retired  
Resident of 121 Chander Nagar,  
A-Block, Janak Puri,  
New Delhi-58

...Applicant

(Appeared in person)

Versus

1. Union of India through,

The Secretary,  
Ministry of Defence,  
South Block, New Delhi

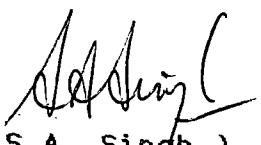
2. Engineer-in-Chief,  
Army HQ, Kashmir House,  
DHQ PO, New Delhi

.... Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal, Chairman

Applicant states that he may be permitted to withdraw the present O.A. without prejudice to his rights. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

  
( S.A. Singh )  
Member (A)

/dkm/

  
( V.S. Aggarwal )  
Chairman

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